

Annexure-7

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AKSHAYA IMAGING SYSTEMS PVT LIMITED

Date of commencement of liquidation: 07th August 2018; **List of stakeholders as on:** 11th December 2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Deemed Creditor as per Orders of AA dated 23 April 2019	Others	-	-	As per details given in remarks	Deemed creditor in respect of disclaimed land.					3,97,500/-				As per the Orders of the AA, the owners of the disclaimed land (liquidation value Rs 3,97,500/-) are deemed as a creditor for the amount of compensation or damages

